

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

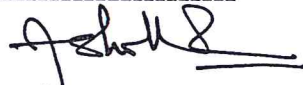

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|-----------------------------------|-------------------------|---|
| 1. | R. VIDHYASHANKAR R. ARHOKKUMAR | Counsel for R 1-3 & 5 |   |
| 2. | S. Sathyaganesan | Counsel for Petitioners | |

ORDER

Counsels representing both the parties are present and prayed for time to suggest the name of the mediator for settling the matter between the parties. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc